

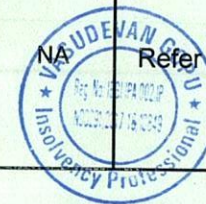
Annexure-5

Name of the corporate debtor: Infotech HAL Limited Date of commencement of liquidation: 27.02.2026 List of stakeholders as on: 28.04.2026

List of operational creditors (Government Dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	ASSISTANT COMMISSIONER OF CENTRAL TAX SOUTH DIVISION - 08, BENGALURU SOUTH COMMISSIONERATE	Central Government	08-09-2025	74,18,868	74,18,868	Duty and Penalty	No	NA	13.89	NA	NA	NA	NA	NA
2	EMPLOYEES' STATE INSURANCE CORPORATION SUB REGIONAL OFFICE, BOMMASANDRA	Central /State Government	23-09-2025	2,03,521	4,956	Interest	No	NA	0.01	NA	NA	1,98,565		Admitted to the extent interest on contribution
3	EMPLOYEES' PROVIDENT FUND ORGANISATION REGIONAL OFFICE, BENGALURU (ELECTRONIC CITY),	Central /State Government	11-03-2026	23,01,384	23,01,384	Dues and Damages	No	NA	4.31	NA	NA	NA		Refer Note1



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	MINISTRY OF LABOUR & EMPLOYMENT GOVERNMENT OF INDIA.													
	TOTAL	-	-	99,23,773	97,25,208	-	No	NA	18.21	NA	NA	1,98,565	NA	NA

Note 1

The claim submitted by the Employees' Provident Fund Organisation ("EPFO") has been admitted by the Liquidator. However, it is hereby clarified that, in terms of Section 36(4)(a)(iii) of the Insolvency and Bankruptcy Code, 2016 the admitted EPFO dues do not constitute part of the liquidation estate, and Such amounts are not subject to distribution under Section 53 of the Code and they do not form part of the Stakeholders' Consultation Committee (SCC) .

